## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 205 TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2018

## IMPORT OF ACTIVE PHARMACEUTICAL INGREDIENTS

205. SHRI GAJANAN KIRTIKAR:

SHRI T. RADHAKRISHNAN:

SHRI S.R. VIJAYAKUMAR:

**KUNWAR HARIBANSH SINGH:** 

DR. SUNIL BALIRAM GAIKWAD:

SHRI ASHOK SHANKARRAO CHAVAN:

**SHRI SUDHEER GUPTA:** 

SHRI BIDYUT BARAN MAHATO:

SHRI NARANBHAI KACHHADIYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total amount of import of Active Pharmaceutical Ingredients (APIs) during each of the last three years and the current year, country-wise;
- (b) whether the Drug Controller General of India (DCGI) has banned the import of APIs of drugs from some Chinese Pharmaceutical firms recently due to serious health risks and if so, the details thereof;
- (c) whether the said move have serious ramifications for the Indian pharma industry;
- (d) if so, the details thereof and the corrective measures taken/being taken by the Government in this regard; and
- (e) the steps taken/being taken by the Government for indigenous manufacture of APIs in the country to avoid imports?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): The details of India's imports of Active Pharmaceutical Ingredients (APIs) from top five countries during the last three years are as under:

Year	Total import (Rs. cr)	Import	Import from	Import	Import	Import
		from	Germany (Rs. cr)	from	from	from
		China		USA	Italy	Singapor
		(Rs. cr)		(Rs. cr)	(Rs. cr)	e (Rs. cr)
2014-15	19833.19	12757.96	1172.05	791.16	644.37	241.25
2015-16	21225.97	13853	1054.71	980.38	663.44	593.57
2016-17	18372.54	12254.97	485.11	820.18	701.85	422.01

(b): Central Drugs Standard Control Organisation (CDSCO) has inspected seven manufacturing sites of bulk drug in China during 30<sup>th</sup> Oct., 2017 to 11<sup>th</sup> Dec., 2017. On the basis of observations of inspecting team, show cause notice was issued to all the sites and subsequently stop import order was issued to six out of seven sites and authorized agents and importers were asked to stop import till a satisfactory response to the show cause notices issued is submitted.

With respect to the seventh site, the port offices have been directed to monitor the import of products and draw the samples from every batch of the imported consignment to ensure quality of the product.

- (c) & (d): No such report has been received to the effect that the above said move is likely to have serious ramification for the Indian pharma Industry.
- (e): The policies formulated by Government from time to time are made so that the country's dependence on imports is minimized. In this direction, the Government had on 29.01.2016 notified the withdrawal of exemption in custom duties which were earlier given to certain categories of drugs and bulk drugs to provide a boost to the domestic manufacturers.